

**IN THE NATIONAL COMPANY LAW TRIBUNAL, NEW DELHI**  
**PRINCIPAL BENCH**

C.P. No. 11(ND)/2017

**IN THE MATTER OF:**

**Shiv Sevak Singh & Ors.**

.....Petitioners

**v.**

**Raebareilly Allahabad Highways Pvt. Ltd.**

.....Respondent

**SECTION : UNDER SECTION 241-242 of the Companies Act**

**Order delivered on 21.08.2017**

**Coram:**

**CHIEF JUSTICE M.M. KUMAR**  
**Hon'ble President**

**Ms. Deepa Krishan**  
**Hon'ble Member (T)**

**For the Petitioner(s) : Shri Vivek Kohli, Shri Nikhil Mathur,**  
**Ms. Anubha Singh, Advocates**

**For the Respondent(s) : Shri Inder Raj Gill & Ms. Ankita Rai, Advocates**

**ORDER**

Written submissions/synopsis have been filed. Learned Counsel for the petitioner requests for some time to address arguments.

List the matter for arguments on 18<sup>th</sup> September, 2017.

Sdl-

**(CHIEF JUSTICE M.M. KUMAR)**  
**PRESIDENT**

Sdl-

**(DEEPA KRISHAN)**  
**MEMBER(TECHNICAL)**